

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1169
ANSWERED ON 27TH JULY, 2023**

MAINTENANCE OF NH

**1169. SHRI GYANESHWAR PATIL:
SHRI NAYAB SINGH:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the funds allocated for the maintenance of National Highways (NHs) during the current financial year in the country, State/UT-wise;

(b) the funds proposed to be utilised for the maintenance of NHs in the country, State/UT-wise especially in Haryana and Madhya Pradesh;

(c) whether there is any mechanism to decide inter-se-priority for major repair works of NHs;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the details of mechanism to assess the condition of NHs for major repairs?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) State / Union Territory (UT) - wise details of funds allocated and expenditure incurred / funds released for maintenance

and repair (M&R) of National Highways (NHs) during the current year including Haryana and Madhya Pradesh are placed at Annexure-IA. Apart from this, details of funds allocated and expenditure incurred / funds released to different Agencies [National Highways Authority of India (NHAI), National Highways & Infrastructure Development Corporation Limited (NHIDCL) and Border Roads Organisation (BRO)] for M&R of NHs during the current year are placed at Annexure-IB.

(c) and (d) Development and maintenance of NHs is a continuous process.

Various types of M&R works taken up on NHs include Ordinary Repairs (OR), Periodical Renewals (PR), Special Repairs (SR) and Flood Damage Repairs (FDR).

The M&R of stretches of NHs, where either Development works have commenced or Operation, Maintenance and Transfer (OMT) Concessions/ Operation and Maintenance (O&M) Contracts have been awarded, are the responsibility of the concerned Concessionaires / Contractors till the Defect Liability Period (DLP) / the Concession Period.

M&R of balance stretches of NHs are carried out regularly as per available budgetary outlay, inter-se priority and traffic density to keep such NHs in traffic worthy condition.

Further, the Ministry has decided that, from 2023-24 onwards, all maintenance works on NHs are to be carried out primarily through Performance based Maintenance Contract (PBMC) / Short Term (1-year) Maintenance Contract only. Consequently, all NHs stretches are to be invariably covered under ongoing works of development or maintenance or Defect Liability Period (DLP), with the responsibility of maintenance of such NHs stretches lying with the concerned Contractor /Concessionaire.

(e) The Officers of the Ministry and various Executing Agencies (viz. State Public Works Departments, NHAI, NHIDCL and BRO) carry out regular assessment of conditions of NHs from time to time. In addition, road condition assessment is also being carried out by the Network Survey Vehicle for the NH stretches before start of work /

project and thereafter at regular intervals. Accordingly, further necessary actions are taken up for maintenance of the NHs.

ANNEXURE-IA**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) and (b) OF LOK SABHA UNSTARRED QUESTION NO. 1169 ANSWERED ON 27.07.2023 ASKED BY SHRI GYANESHWAR PATIL AND SHRI NAYAB SINGH REGARDING MAINTENANCE OF NH**

State / UT - wise details of funds allocated and expenditure incurred / funds released for maintenance and repair (M&R) of NHs during the current year:-

Sl. No.	States/UTs/Agency	Amount in Rs. Crore	
		2023-24 (till 30.06.2023)	
		Alloc.	Expd.
1	Andhra Pradesh	114.54	10.77
2	Arunachal Pradesh	36.67	12.47
3	Assam	40.17	9.06
4	Bihar	19.34	0.00
5	Chhattisgarh	36.52	6.77
6	Goa	3.34	0.00
7	Gujarat	128.59	61.28
8	Haryana	4.17	0.00
9	Himachal Pradesh	31.57	10.06
10	Jharkhand	52.84	8.33
11	Karnataka	25.34	0.00
12	Kerala	7.50	0.00
13	Madhya Pradesh	34.00	5.60
14	Maharashtra	27.34	0.00
15	Manipur	2.15	0.00
16	Meghalaya	27.34	4.93
17	Mizoram	10.93	0.04
18	Nagaland	24.51	0.24
19	Odisha	15.65	0.00
20	Punjab	16.00	0.00
21	Rajasthan	40.10	1.89
22	Sikkim	1.34	0.00
23	Tamil Nadu	32.00	0.00
24	Telangana	104.67	1.53
25	Tripura	2.17	0.00
26	Uttar Pradesh	31.42	0.00
27	Uttarakhand	13.00	2.57
28	West Bengal	57.36	17.63
29	Chandigarh	0.04	0.00
30	Dadra & Nagar Haveli	0.04	0.00
31	Daman & Diu		
32	Delhi	0.07	0.00
33	Jammu & Kashmir	3.22	3.00
34	Ladakh	0.22	0.00
35	Puducherry	8.10	3.00

Alloc. – Allocation; Expd. – Expenditure

Allocation and expenditure in the above statement includes PR/IRQP which is funded from NH(O) from 2021-22 onwards.

ANNEXURE-IB**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) and (b) OF LOK SABHA UNSTARRED QUESTION NO. 1169 ANSWERED ON 27.07.2023 ASKED BY SHRI GYANESHWAR PATIL AND SHRI NAYAB SINGH REGARDING MAINTENANCE OF NH**

Details of funds allocated and expenditure incurred / funds released to other Agencies for M&R of NHs during the current year:-

Amount in Rs. Crore			
Sl. No.	Agency	2023-24 (till 30.06.2023)	
		Alloc.	Expd.
1	NHAI	500.00	500.00
2	NHIDCL	50.00	50.00
3	BRO	150.00	22.33

Alloc. – Allocation; Expd. - Expenditure
